Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 30-06-2021 To 30-06-2021

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	706/2021	NARAYAN SAHA AND ORS	SUDIP GUHA	21-07-2021	1 FORM A IS ILLEGIBLE
						2 FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
2	CRM	716/2021	BAKUL MD.	JAYDEEP KANTA BHWOMIK	21-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO1277-G DT 16TH APRIL,2021)
3	CRM	718/2021	BIMAL BARMAN	SUDIP GUHA	21-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
4	CRM	719/2021	SAHIN MIA	HILLOL SAHA PODDER	21-07-2021	PRESENTATION FORM A IS ILLEGIBLE.
5	CRM	720/2021	AMAL BARMAN AND ANR	SUDIP GUHA	21-07-2021	1 FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
						2 FORM A IS ILLEGIBLE
						3 IDENTIFICATION OF THE LTI OF PETITIONER NO-2 IS MISSING IN VAKALATNAMA
						4 VAKALATNAMA FORMAT IS INCORRECT
6	CRM	721/2021	MADHABI DAS	JAYANT KUMAR SINGH	21-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)
						INCORRECT CHIEF JUSTICE ADDRESS
						DEPONENT SIGNATURE IS MISSING

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
7	CRR	114/2021	NARESH SIDHYA AND ANR	JAYDEEP KANTA BHOWMIK	21-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO-1277-G DT 16TH APRIL,2021)

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